

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 11.12.2019 (WEDNESDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 558 of 2019	Shyam Sunder Bhatiya Vs. Khozim Yusuf Nagarwala & Anr.	Swaroop George	Gautam Singh-R1 Amol Vyas-R2

10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 409 of 2019	Indo Alusys Industries Ltd. Vs. SMW Metal Pvt. Ltd.	Rohit Krishan Naagpal	P. Nagesh-R1
2.	Comp. App. (AT) (Ins) No. 637 of 2019	Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian	Prachi Johri	Sumesh Dhawan Sumant Batra-RP
3.	Comp. App (AT) (Ins) No. 685 of 2019	Sita Ram. Vs. Samir Kumar Bhattacharya RP of Stesalit Ltd.	Arora Vishwas Kumar	Divyakant Lohoti (R1)
4.	Comp. App. (AT) (Ins) No. 747 of 2019	Todi Investors (India) Pvt. Ltd. Vs. Allahabad Bank & Ors.	Dhruv Surana, Ravina Sharma	Hemant Dixit-R1 Kanishk Kheta-R2 Nipun Katyal-R3
5.	Comp. App. (AT) (Ins) No. 853 of 2019	Gursharan Singh. Vs. The State Trading Corporation of India Ltd & Anr	Naveen Kumar Chaudhary	Nikhil Verma Akash Srivastava- RP Devinder Arora- RP
6.	Comp. App. (AT) (Ins) No. 930 of 2019	Ponneri Steel Industries. Vs. Gulam Mustafa Enterprises Pvt Ltd.	Monish Panda	S.P. Singh Chawla
7.	Comp. App. (AT) (Ins) No. 1042 of 2019	Jindal Stainless Ltd. Vs. Cosmic Ferro Alloys Ltd & Ors.	Tushita Ghosh	Misha

8.	Comp. App. (AT) (Ins) No. 1142 of 2019	iValue Advisors Pvt. Ltd. Vs. Srinagar Banihal Expressway Ltd.	Bhuvan Arora	Mahfooz Nazki
9.	Comp. App. (AT) (Ins) No. 1146 of 2019	Prayag Polytech Pvt Ltd. Vs. Beoworld Pvt Ltd.	Shreya Jain	Tushar Singh
10.	Comp. App. (AT) (Ins) No. 1375 of 2019	Sunil Kumar Dahiya Vs. Lavkash Verma & Anr.	Dushyant Manocha	
11.	Comp. App (AT) No. 191 of 2019	D. Aravindakshan. Vs. Agastya Bio Pharm India Ltd & Ors.	D.Aravindakshan	K.S. Mahadevan
12.	Comp. App. (AT) No. 226 of 2019	Super Royal Holidays India Pvt Ltd & Ors. Vs. Union of India.	Nanda Kumar Gupta	Abhijeet Acharya P.S. Singh
13.	Comp. App. (AT) No. 286 of 2019	Brahmagiri Realtors Pvt. Ltd. Vs. Lanco Hills Technology Park Pvt. Ltd. & Ors.	Shekar	Garima Sharma

For Hearing (Part Heard)

14.	Comp. App. (AT) (Ins) No. 494 of 2019	Bank of India. Vs. Shrenuj & Company Ltd. With	Ashish Rana	Siddharth Sharma- RP Mahesh Agarwal
15.	Comp. App (AT) (Ins) No. 723 of 2019	Vishal Doshi. Vs. Bank of India & Anr.	Mahesh Agarwal	Ashish Rana-R1 Siddharth Sharma- RP

For Hearing

16.	Comp. App. (AT) No. 376 of 2018	Chamundeswari Studio & Laboratory Pvt. Ltd. Vs. K. Rajaiah (Since Deceased – Represented by his LRs) With	Vivek Holla	Nikhil Nayyar
17.	Comp. App. (AT) No. 413 of 2018	K. Rajaiah (since dead), Represented by his L.Rs. Vs. Chamundeswari Studio & Laboratory Pvt. Ltd. & Ors.	Nikhil Nayyar	Vivek Holla
18.	Comp. App. (AT) No. 125 of 2019	State Bank of India. Vs. United Breweries (Holdings) Ltd & Ors.	Chitranshul A. Sinha	Amish Tandon- R1 A. Raghunath- R3&4

03:30 PM

For Judgment

19.	Comp. App (AT) (Ins) No. 952 of 2019	M.S. Jain. Vs. TVG Ltd & Anr.	Ravi Raghunath	Mohit Singh-R1 M.V. Mukunda - IRP
20.	Comp. App. (AT) No. 36 of 2019	Chembra Peak Estates Ltd. Vs. Registrar of Companies, Karnataka	K. Dushyantha Kumar	P.S. Singh

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By Order

-sd/-

Registrar